

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
(IB)-375(PB)/2019

IN THE MATTER OF:

Krishna Concrete Products

..... Petitioners/Applicant

v.

Ansal Hi-Tech Township Ltd.

..... Respondents

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 07.06.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

For the Respondent

Ms. Anubha Singh, Adv.

ORDER

CA-1072(PB)/2019

Notice of the application to the non applicant-petitioner for 11.07.2019.

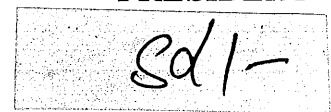
Notice be served on the counsel for the petitioner Mr. Sanchit Garg.

Process dasti as well.

List for further consideration on 11.06.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)